

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH**

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**Review Application No. 39 of 2008 in  
Original Application No. 1232 of 2006**

Thursday, this the 09<sup>th</sup> day of April, 2009

**Hon'ble Mr. A.K. Gaur, Member (J)  
Hon'ble Mr. S.N. Shukla, Member (A)**

**Union of India and others**  
By Advocate: Sri Pranay Krishna  
(for review applicants)

**Applicants**

Vs.

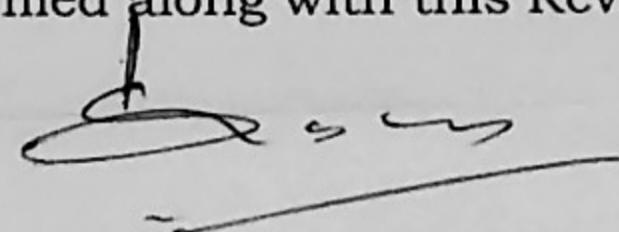
**Pradeep Kumar and others**  
By Advocate: Sri Shyamal Narain  
(for review respondents)

**Respondents**

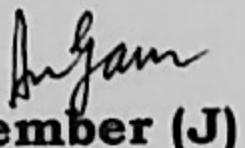
**O R D E R**

**By A.K. Gaur, Member (J)**

Learned counsel for the applicants (in review) at the very outset has fairly conceded that this Review Application is rendered infructuous. Accordingly same is rejected. Delay Condonation Application filed along with this Review Application is also rejected.



**Member (A)**

  
*A.K. Gaur*

**Member (J)**

/M.M/